## GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

## RAJYA SABHA UNSTARRED QUESTION NO -1248

ANSWERED ON - 30/07/2025

## IMPLEMENTATION OF SC/ST PREVENTION OF ATROCITIES ACT

1248. SHRI MUZIBULLA KHAN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the number of cases registered under the Act in the last two years, State-wise;
- (b) the steps taken to ensure time-bound investigation and justice;
- (c) the compensation disbursed to victims, details thereof?

## **ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

- (a) National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication "Crime in India". The published reports are available until year 2022. The details of number of Cases Registered, under Crime/Atrocities against Scheduled Castes (SCs)/Scheduled Tribes (STs) during years 2021 and 2022, State/UT-wise are at Annexure.
- (b) To make the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) (PoA) Act, 1989 more effective and to provide greater justice and enhanced redressal to injustice suffered by the atrocity victims, the Act was amended and notified in 2016. The amendment includes new offences, expanded scope of presumptions, institutional strengthening, which inter-alia includes establishment of Exclusive Special Courts and specification of Exclusive Special Public Prosecutors to exclusively try offences under the PoA Act to enable expeditious disposal of cases, power of Special and Exclusive Special Courts to take direct cognizance of offences and as far as possible, completion of trial within two months from the date of filing of the charge sheet, establishing rights of victims and witnesses, and strengthening preventive measures.

Further, Section 18 of the Act was amended through the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Act, 2018 and enforced on 20.08.2018. After this amendment, conduct of a preliminary enquiry before registration of an FIR or to seek approval of any authority prior to arrest of an accused is no longer required.

(c) The Department is running a Centrally Sponsored Scheme, under which Central Assistance is provided to the State Governments and Union Territory Administrations mainly for functioning and strengthening of the SC and ST Protection Cell, Special Police Stations, setting up of exclusive Special Courts, relief and rehabilitation of atrocity victims and awareness generation. An amount of Rs.1,026.621 crores has been released as central assistance to various States/UTs in last 2 years under the Scheme.

**ANNEXURE** TO RAJYA SABHA UNSTARRED QUESTION NO. 1248 FOR REPLY ON  $30^{TH}$  JULY, 2025

State/UT Wise Cases registered under under SC/ST (Prevention of Atrocities) Act under Crime against Scheduled Castes (SCs)/Scheduled Tribes (STs) during 2021 and 2022

SL State/UT	Scheduled (	Scheduled Castes (SCs)		Scheduled Tribes (STs)	
	2021	2022	2021	2022	
1 Andhra Pradesh	2010	2315	361	396	
2 Arunachal Pradesh	0	0	1	0	
3 Assam	13	14	16	9	
4 Bihar	5842	6509	103	146	
5 Chhattisgarh	330	323	506	516	
6 Goa	4	8	5	1	
7 Gujarat	1201	1279	341	330	
8 Haryana	1628	1633	0	0	
9 Himachal Pradesh	243	209	7	4	
10 Jharkhand	546	674	250	283	
11 Karnataka	1673	1972	358	438	
12 Kerala	948	1050	133	172	
13 Madhya Pradesh	7213	7733	2627	2979	
14 Maharashtra	2503	2741	628	742	
15 Manipur	0	0	0	1	
16 Meghalaya	0	0	0	0	
17 Mizoram	0	5	0	29	
18 Nagaland	0	0	0	0	
19 Odisha	2327	2902	676	773	
20 Punjab	200	162	0	0	
21 Rajasthan	7524	8752	2121	2521	
22 Sikkim	2	3	1	4	
23 Tamil Nadu	1376	1761	39	67	
24 Telangana	1770	1787	512	545	
25 Tripura	3	2	0	3	
26 Uttar Pradesh	13146	15368	4	5	
27 Uttarakhand	123	114	6	1	
28 West Bengal	108	104	92	90	
TOTAL STATE(S)	50733	57420	8787	10055	
29 A&N Islands	0	0	3	3	
30 Chandigarh	0	4	0	0	
31 D&N Haveli and Daman & Diu+	0	0	3	5	
32 Delhi	136	130	5	0	
33 Jammu & Kashmir*	3	6	1	1	
34 Ladakh	0	0	0	0	
35 Lakshadweep	0	0	0	0	
36 Puducherry	7	9	0	0	
TOTAL UT(S)	146	149	12	9	
TOTAL (ALL INDIA)	50879	57569	8799	10064	

Source: Crime in India